

(b) The Ministry engages closely with the Police Departments across States/UTs to speed up police verification. To encourage the State/UT police for expeditious submission of PVR related to Passport Services, the Ministry has made provision for reimbursement of a fixed amount to the State/UT Police Authorities. Before, 1st July, 2014, the PV reports received within 21 days were reimbursed at the rate of ₹ 100/- per application which has since been enhanced to ₹ 150/- with effect from 1st July, 2014. In order to further ease and expedite the issuance of the PVR, the number of questions asked in the questionnaire has also been reduced from 12 to 9 for police verification.

The Ministry has launched mPassport Police App in January 2016 for speedy submission of Police Verification Report. The application has facilitated the field level verification officers to directly capture the PVR into the system digitally. With the launch of this Application, the need to download and print the physical Personal Particular Form and Questionnaire is no longer required resulting in paperless end-to-end digital flow of the PVR process, resulting in further reduction in the time required for completion of PVR, within the desired time limit of 21 days.

#### **Talks on terrorism during BRICS summit**

†973. SHRI NARESH AGRAWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that inspite of cornering Pakistan on terrorism issue in Brazil, Russia, India, China and South Africa (BRICS) summit, China and Russia did not support India;

(b) if so, the reasons therefor, whether it constitutes India's diplomatic failure; and

(c) if not, the comments of BRICS countries on Pakistan fostering the growth of terrorism?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) No.

(b) Does not arise.

(c) There is a comprehensive message by BRICS Leaders in the Goa Declaration on Counter-Terrorism, including on strengthening "cooperation in combating international terrorism both at bilateral level and at international fora", adoption of "a comprehensive approach in combating terrorism" and "the responsibility of all States to prevent terrorist activities from their territories." The Leaders strongly condemned the recent

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† Original notice of the question was received in Hindi.

several attacks against India. The Leaders also strongly condemned “terrorism in all its forms and manifestations and stressed that there can be no justification whatsoever for any acts of terrorism, whether based upon ideological, religious, political, racial, ethnic or any other reasons”.

**Border disputes with neighbouring countries**

974. SHRI R. VAITHILINGAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of border disputes between India and its neighbouring countries including China and Pakistan;

(b) whether a high degree of mistrust continues between India and its neighbours mainly due to border disputes;

(c) if so, the steps taken to solve these disputes; and

(d) the details of the policy initiatives taken by Government in the last more than one year to have cordial relations with our neighbours?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) to (d) Information has been compiled and details are given in the enclosed Statement.